## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 90(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Greenline Transip Systems Pvt. Ltd. V/s. M/s. Airone Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME DESIG		NATION	REPRESENTATION	SIGNATURE
).	Sanach	Kalia	Adv	Respondent	Ry my
2.	Palosh	Agourl	Adv	r. /	17 0 4 7

## ORDER

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

List the matter before the Principal Bench for directions on 29.07.2016

at 2.00 p.m.

(Ina Malhotra) Member Judicial

SdL

(R.Varadharajan) Member Judicial